

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

107. C.P.(IB)-140(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.09.2023**

NAME OF THE PARTIES: JM Financial Asset Reconstruction Company
Limited
V/s.
Silver-Sky Real Estates Private
Limited..

SECTION 7 OF IBC, 2016

ORDER

1. Adv. Virgil appearing for the Petitioner and Adv. Akash Agarwal appearing for the Respondent are present.
2. The above Company Petition is filed under Section 7 of the IBC, 2016 for initiation of the CIRP against the Corporate Guarantor. Counsel appearing for the Petitioner submits that the petition against the principal borrower is listed in Court- V on 26.09.2023.
3. In view of the same, List this matter on **06.11.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)